

ITEM NO.301

COURT NO.3

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6448-6452/2011

YOGENDRA KUMAR JAISWAL ETC.

Appellant(s)

VERSUS

STATE OF BIHAR & ORS.

Respondent(s)

(with office report)

WITH

C.A. No. 6460/2011

(With Crl.A. No. 360-378/2012

(With Crl.A. No. 379-384/2012

(With Crl.A. No. 385-386/2012

(With Crl.A. No. 387/2012

(With Crl.A. No. 388/2012

(With Crl.A. No. 389/2012

(With Crl.A. No. 390/2012

(With Crl.A. No. 1371/2012

(With Crl.A. No. 1372/2012

(With SLP(Crl) No. 4558/2012

(With Office Report)

Crl.A. No. 56/2013

(With Office Report)

SLP(Crl) No. 3084/2013

(With Office Report)

SLP(Crl) No. 3085/2013

(With Office Report)

Crl.A. No. 2431/2014

(With Office Report)

Date : 19/02/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE DIPAK MISRA

For Appellant(s)

CA 6448-52

Mr. Gaurav Agrawal, Adv.

CA 6460

Mr. M. P. Jha, Adv.

Mr. Harshvardhan Jha, Adv.

Ms. Yugandhra Jha, Adv.

Mr. Rak Ekbal Roy, Adv.

Crl.A. 360-378 Mr. Vinoo Bhagat,Adv.

Crl A 385-386 Mr. Siboo Sankar Mishra,Adv.

Crl.A. 387,388 Mr Anirudh, Adv.
Mr. Mukul Kumar,Adv.

CrlA. 389 Mr. Ajay Sharma,Adv.

Crl.A. 390 Mr. Anupam Lal Das,Adv.
1371, 1372,4558, 3084 Mr. Suchit Mohanty, Adv.

Crl.A. 56 Mr. Ashok Mathur,Adv.

Crl.A. 2431 Mr. Prashant Shukla, Adv.
Mr. Pashupathi Nath Razdan,Adv.

For Respondent(s) Mr. Manish Kumar, Adv.
Ms. Rashmi Srivastava, Adv. for
Mr. Gopal Singh,Adv.

Mr. Santosh Mishra,Adv.
Mr. Param Mishra, Adv.

Mr. Nishant Ramakantrao Katnehwarkar, Adv.

Mr. Shibashish Misra,Adv.

Ms. Sakshi Kakkar, Adv.
Mr. C. D. Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

This group of matters was listed for hearing on
11.12.2013 and on that day, the matters were heard.
Today, arguments have been reheard and concluded.
Judgment reserved.

(PARDEEP KUMAR)
AR-cum-PS

(SNEH BALA MEHRA)
ASSISTANT REGISTRAR